

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF CARE STATIONERS & AGENCIES PRIVATE LIMITED

RELEVANT PARTICULARS	
1 Name of corporate debtor	Care Stationers & Agencies Private Limited.
2 Date of incorporation of corporate debtor	13/08/2001
3 Authority under which corporate debtor is incorporated / registered	Company incorporated under the Companies Act, 1956 registered with Registrar of Companies, Maharashtra (Pune).
4 Corporate Identity No. / Limited Liability Identification No. Of corporate debtor	U51396PN2001PTC016383
5 Address of the registered office and principal office (if any) of corporate debtor	503A,503C,504,574,575, Narayan Peth, Shree Laxmi Narayan Bldg, Raman Baug Chowk, Pune Maharashtra 411030 India.
6 Insolvency commencement date in respect of corporate debtor	13.12.2019
7 Estimated date of closure of insolvency resolution process	10.06.2020
8 Name and registration number of the insolvency professional acting as interim resolution professional	Ritesh Raghunath Mahajan IBBI Registration No. IBBI/PA-002/IP-N00048/2017-2018/10132.
9 Address and e-mail of the interim resolution professional, as registered with the Board	B- 203 Devgiri, Ganeshmala, Sinhagad Road, Pune- 411030, Maharashtra. Email: riteshmahajan@cs@gmail.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	B-203 Devgiri, Ganeshmala, Sinhagad Road, Pune- 411030, Maharashtra. Email: carestationerscorp@gmail.com
11 Last date for submission of claims	30.12.2019
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Care Stationers & Agencies Private Limited on 13.12.2019

The creditors of **Care Stationers & Agencies Private Limited**, are hereby called upon to submit their claims with proof on or before **30.12.2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means. Other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall submit its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : CS Ritesh Raghunath Mahajan

Date : 18.12.2019

Place : Pune

